GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO-1786

ANSWERED ON-11.02.2021

RENEWABLE ENERGY GENERATION TARGETS

1786. SHRI RAJIV PRATAP RUDY SHRI RAM KRIPAL YADAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has expanded its target of 175 GW of renewable energy generation by 2022 to the next level by the year 2030;
- (b) if so, the details thereof along with the estimated share of renewable energy needed from different sources to achieve the target in 2022 and for 2030;
- (c) whether the Government has initiated any plans to increase the production of energy from renewable sources during the last one year and if so, the details thereof; and
- (d) whether the Government has received any proposal for setting up of renewable energy plants in the State of Bihar and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a & b) Yes Sir. Government is targeting 450 GW of renewable energy capacity by 2030. No source-wise breakup for the year 2030 has been fixed.

The target of 175GW by 2022 includes 100GW from Solar, 60GW from Wind, 10GW from Biomass and 5GW from Small Hydro.

- (c) A total of 12837.37 MW of renewable energy capacity has been added during Financial year 2019-20 and current year (upto December 2020). Further, the Government has taken several measures to increase the production from renewable energy sources in the country. These inter alia include:
- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- fiscal incentives such as accelerated depreciation, Goods and Services Tax (GST) at lower rates, concessional custom duty etc,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,

- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devises,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- Government has issued orders that power shall be dispatched against Letter of Credit(LC) or advance payment to ensure timely payment by Distribution Licensees to RE generators.
- (d) As per information provided by Bihar Renewable Energy Development Agency (BREDA) the details of the projects undertaken are:
- i) Work for installation of Grid Connected Floating Solar PV Power Project 1.7 MW at Darbhanga, Bihar under RESCO mode.
- ii) Work for installation of Grid Connected Floating Solar PV Power Project 525 KWp at Rajpokhar Supaul, Bihar under CAPEX mode.
- iii) Tender published for installation of Grid connected Solar PV Power Projects through Tariff based competitive Bidding Process for total 250 MW in Bihar.
